

companies and foreign companies as defined under section 591 of the Companies Act 1956, registered in the States of Tamil Nadu and Kerala in the Private corporate sector as on 31-3-1972, are given in the statement attached.

(b) According to the information furnished by the Ministry of Finance, Central Government does not hold any shares in any of the above companies as on 31-3-1972.

Statement

Names of companies registered in Tamil Nadu and Kerala with capital investment of Rs. 10 crores and above in 1971-72.

S. No.	Name of the Company
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TAMIL NADU

1. Ashok Leyland Ltd.
2. Binny Ltd.
3. Dalmia Cement (Bharat) Ltd.
4. India Cements Ltd.
5. K. C. P. Ltd.
6. Kothari (Madras) Ltd.
7. Lakshmi Machine Works Ltd.
8. Madras Aluminium Co. Ltd.
9. Madras Rubber Factory Ltd.
10. Madura Mills Co. Ltd.
11. Parry & Co. Ltd.
12. Plastic Resins and Chemicals Ltd.
13. Sakthi Sugars Ltd.
14. Seshasayee Paper & boards Ltd.
15. Simpson & Co. Ltd.
16. South India shipping Corporation Ltd.
17. South India Viscose Ltd.
18. Tube Investments of India Ltd.

KERALA

1. Aluminium Industries Ltd.

Kerala Government memorandum regarding extension of Railway line

1067. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Kerala Government has submitted any memorandum to the Central Government regarding extension of Railway line in that State;

(b) if so, the main features thereof; and

(c) action taken or proposed to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Proposals for the construction of railway lines falling partly or wholly in the Kerala State have been received from the State Government from time to time.

(b) and (c). **Kottayam-Bodinayakanur via Peeramad & Kumili M. G. 80 kms.** This line will have to negotiate the Western Ghats over considerable length and the terrain in such that construction would be prohibitively costly. The line is also likely to be restrictive in capacity on account of steep gradients and sharp curves. It may not also have adequate traffic and is not expected to be economically viable.

Telichery-Mysore, MG 237 kms.—Engineering and Traffic Surveys carried out in 1957-58 revealed that even by inflation of chargeable distance the project would be unremunerative.

Kayamkulam-Ernakulam via Alleppey (B.G. 97 kms.)—Traffic survey for a Broad Gauge link has recently been carried out. According to this report, the Broad Gauge link would be highly unremunerative. The line is included in the list of new railway lines proposed to be taken up in the

5th Five Year Plan for development of backward areas. Its construction would, however, depend upon the allotment of additional funds for this purpose by the Planning Commission.

Kuttipuram-Ernakulam via Guruvayoor & Crangtnore (MG Kms.— There is no adequate traffic justification for this line and it is anticipated to be financially unremunerative. Its construction cannot be considered at present.

*Kuttipuram to Trichur v'ia Guruvayoor.—*A preliminary Engineering cum. Traffic survey for a rail link from Kuttipuram to Trichur via Guruvayoor has recently been sanctioned. Further consideration to the proposal shall be given after the survey results are known and examined.

*Ernakulam to Trivandrum conversion M.G. to B.G. (221 Kms).—*Work is in progress for the conversion of M.G. rail link between Ernakulam and Trivandrum.

*Trivandrum—Cape mororia.—*A Broad Gauge rail link from Trivandrum to Tirunelveli via Nagercoil with a branch to Kanyakumari, about 164.92 kms. in length, has been sanctioned at an estimated cost of Rs. 14.53 crores. The work on this line is being progressed.

Funds granted to expand and repair Railway Stations in Kerala

1068. SHRIMATI BHARGAVI: THANKAPPAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have granted any funds to expand and repair some of the Railway Stations in the State of Kerala; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

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(b) Funds to the extent of about Rs. 11.21 lakhs have been allotted for the year 1974-75 for carrying out improvement/expansion works on 46 stations in Kerala. Improvement/expansion works involve improvement to station, extension of platform, provision of additional cover over platform, construction of reservation office, extension to II class waiting hall, provision of retiring rooms, improvements to platforms, goods shed facilities, watering arrangements, vegetarian refreshment rooms, latrine etc. In addition, works regarding construction of new station building at Quilon at an estimated cost of Rs. 5.00 lakhs, improvements to existing station building at Varkala at an estimated cost of about Rs. 1.00 lakh and extension to the existing station building at Murukampuzha at a cost of Rs. 0.23 lakhs are included in the scheme of conversion from M.G. to B.G. of Ernakulam-Quilon-Trivandrum Section which is in progress.

Directive to Pharmaceutical Units to develop indigenous technology

1069. SHRI DINESH JOARDER: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have recently issued any directive to the Pharmaceutical units in the country regarding research and development of indigenous technology;

(b) if so, the broad features thereof; and

(c) reaction of the manufacturers thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The concerned drug manufacturing units have been advised as follow:—

(i) Industrial units with a turnover between Rs. 1 to Rs. 6 crores per annum should establish full-fledged formulation and packaging